

Ofc

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/2013(Pt.)/1111/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pranjal Das,
Special Judge, CBI, NIA,
Assam, Guwahati.

Dated Guwahati the 24th February, 2022.

Sub: Station Leave permission.

Ref:- Your letter No.SPL/CBI/01-20/86 dated 23.02.2022.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for **station leave permission from the evening of 25.02.2022 till the early morning of 28.02.2022**, has been granted. Further, the Special Judge, Addl. CBI Court No.1 Assam, Guwahati and in his absence the Special Judge, Addl. CBI Court No. 2 Assam, Guwahati and in his absence the Special Judge, Addl. CBI Court No.3 Assam, Guwahati shall remain in charge of your Court and office in your absence.

Yours faithfully,

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87/2013(Pt.)/1112-13-14-15/A, dated

Copy to :

- 1.The Special Judge, Addl. CBI Court No.1, Assam, Guwahati.
- 2.The Special Judge, Addl. CBI Court No. 2, Assam, Guwahati .
- 3.The Special Judge, Addl. CBI Court No.3, Assam, Guwahati.
- 4.The Project Manager, Gauhati High Court.

SD/-

JT.REGISTRAR (VIGILANCE)